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are reviewed periodically by this Department and appropriate corrective steps are tafe 'n. Steps are also taken to remove th-. bottlenecks in production in the P blic Sector by the introduction of ir pioved technology, assistance in 1 le procurement of adequate raw n jterials, assistance in getting adeqi at3 and regular supply j of power, wa er etc.

Industrial Li erces for Bulk Drugs

1427. DR. OKESH CHANDRA: DR. SHRIMAT1) NAJMA HEPTULLA:

> SHRI K. V. R. S. BALA-SUiJBA RAO:

Will the M nister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased ot st te-

- (a) how m ny applications for grant of Industrial Licences for bulk drugs, drugs formu itions and expansion of capacity hav. been received during the last three years, name of the units, items applied capacity applied.
- (b) how many out of them have been approvt i with details of approval i.e. Indi (trial Licence Number, date, Letter of Intent Number, date, name of Uni s, items and capacity approved, whe* le% implemented or not, if so, when; (Bd
- (c) what ii the number of the applications pendig or rejected, with rea sons therefoi'

THE Mtt [STER OF STATE IN THE -TRY OF PETROLEUM. CHEMICALS AND FERTILIZERS (SHRI DALI IB SINGH): (a) to (c). The informa* on is being collected and will be laid t 1 the Table of the House.

Revenue Co.lection through Enhancement of Pri e of Petroleum Products

1428. SHR'MATI KANAK MUKH-ERJEE: Will the Minister of PETRO LEUM, CHE vtlCALS AND FERTILI ZERS be pie ised to state:

(a) total; nuunt of revenue collected or expect d to be' collected through

enhancement of the prices of petroleum products and fertilizers between 1979 and

to Questions

- State"Gover^r-(b) whether some merits have demanded a part of this revenue for the States as they feel that they have been deprived of the share of Central Excise duty as a resuit of the price hike through adminis trative order; and
- (c) if so, what is Government's re action thereto?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c). The information is being collected and will be placed on the Table of the Sabha.

क्या संचार मंत्री यह बताने करेंगे कि :

- (क) क्या विहार के हर डाक्घर में ग्रावश्यक डाक फर्मो या इसलिये कि सकिल आफिस पटना द्वारा 1978 में टेंडर अमितित किये जाने के पश्चात इन फार्मी की सप्लाई हेत् दिये गये ठेके का 1979-80 में नवीकरण नहीं किया गया तथा पुराने टेंडर को लया टेंडर मानकर लगभग 2 लाख रुपये का गवन किया गया था:
- (ख) क्या यह सच है कि आडिट पार्टी ने उस गवन के लिये एक खास उच्च अधिकारी को अभ्यारोपित किया है जिसने अनचित साधनों का प्रयोग कर मामले को दवाने का प्रयास विध्या है ;
- (ग) क्या यह भी सच है कि उक्त ग्रधिकारी किसी ग्रन्य व्यक्ति के नाम से मुंगेर में एक बीडी की फैक्टरी चलाता रहा है जिसमें प्रतिदिन 1500 मजदूर काम करते हैं : ग्रीर